

Declaration of Assets and Liabilities

Year 2024-2025

I, SURENDRA PRASAD YADAV, Son of Late JAGDEV YADAV, aged 58, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as ASSISTANT SECTION OFFICER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1718

Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	SMT. SHANTI DEVI 20,000/-	SUNIL KUMAR	PAPPU KUMAR	ARPANA KUMARI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000/- (SBI SB A/c)	50,000/- (PNB SB A/c)	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Moter Car BR01CN/1695	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold 20 gm. Silver 400 gm	Gold 200 gm. Silver 500 gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	Home Appl. 1,50,000/-	NIL .	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee

B. <u>Details of Immovable assets:-</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	Khata No1533 Thana No122 Plot No8205,8206,8366, 8079,3594 Value:-81,60,000/- and Comm. Value:-20,00000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		NIL	NIL	NIL
	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL .	NIL	NIL
	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities $\!\!\!/$ over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

or.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-02-2025
(a)		14,95,000/- HDFC,Patna	1200000/-
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	

(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AFQPY4488R	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax		

C. Personal Detail:-

GPF/CPF/PRAN No. :-

GPF:-PTS/BLA-1231

Gender

(M/F)

Date of Birth

05/11/1967

Class/Group

(A/B/C)

Cadre

Bihar Legislative Assembly Secretariat Service

(Full-Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

Place: PATNA

Date: ..11/02/2025

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SURENDRA PRASAD YADAV

Designation

: Assistant Section Officer

Department

: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.